GOVERNMENT OF INDIA ENVIRONMENT, FORESTS AND CLIMATE CHANGE LOK SABHA

UNSTARRED QUESTION NO:158
ANSWERED ON:09.07.2014
POACHING OF WILD ANIMALS
Karandlaje Km. Shobha;Kateel Shri Nalin Kumar;Thambidurai Dr. Munisamy

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether poaching of wildlife is in the rise in and around the National Parks and zoos of the country;
- (b) if so, the details of incidents reported during the last three years and the current year, category and National Park-wise;
- (c) whether the cases of smuggling of animals and animal parts have also been reported in the country;
- (d) if so, the details thereof State-wise and year-wise during the last three years and the current year, and
- (e) the stringent action taken by the Government to punish the guilty and protect wild animals?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE.(SHRI PRAKASH JAVADEKAR)

- (a)& (b) The management and protection of wild animals in and around the National Parks in the country is carried out by the concerned State/Union Territory Governments. National Park-wise details of poaching of wild animals are not collated in the Ministry. Further as per information available in the Ministry there has been no poaching of wildlife in the zoos of the country for last three years and the current year except one incident at the Biological Park, Itanagar on 24th September 2012 wherein killing of one female Bengal Tiger has been reported.
- (c) & (d) State-wise data pertaining to smuggling of animals and animal parts are not compiled by the Central Government. However, the number of cases of violation of the Wild Life (Protection) Act, 1972 detected at different exit points during the last 3 years as reported by Regional Offices of the Wildlife Crime Control Bureau are as follows:

Year NR ER SR WR Total 2011-12 26 37 14 14 91 2012-13 19 32 12 21 84 2013-14 11 22 8 8 49

NR: Northern Region, New Delhi ER: Eastern Region, Kolkata SR: Southern Region, Chennai WR: Western Region, Mumbai

(e) Action is taken against the offenders as per the provision of the Wild Life (Protection) Act, 1972.